

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II  
(through web-based video conferencing platform)**

Item 29

IA No. 1014/2023  
And  
CP (IB) No. 313/Chd/Hry/2022  
Under Section 95, IBC 2016  
R 11 NCLT

**In the matter of:-**

Indian Bank

...petitioner

Vs

Sandeep Garg,

...respondent

Due to paucity of time, the matter could not taken up today, hence adjournment to  
07.12.2023.

Sd/-  
**Court Officer**

October 17, 2023  
*Mukta*